

(e) and (f). as regards IMF, please see answer to part (b) of the question.

The amount of loans granted by World Bank during the current F.Y. is US \$ 1404 million.

(g) The access to these resources helps both in terms of the restoration of International confidence, including those of Non-Resident Indians and augmenting capital flows necessary to maintain viable balance of payments consistent with our development needs.

India's Share In World Trade of Marine Products

223. SHRI SUDHIR SAWANT: Will the Minister of COMMERCE be pleased to state:

(a) whether India's share in the world trade of Marine products has fallen to an all time low;

(b) if so, whether the Government propose to promote joint ventures with foreign companies on a buy back arrangements;

(c) if not, the reasons therefor; and

(d) the steps being taken to promote exports of marine products?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) Yes, Sir. India's share in the world trade of marine products has been declining. It has come down from 1.61% in 1985 to 1.09% in 1989.

(b) Yes, Sir.

(c) Does not arise.

(d) To promote exports of marine products, the Government is following a five pronged strategy:-

i) Stepping up export production by development of capture fishing;

ii) Stepping up export production by culture fisheries:-

(a) by increasing the per ha. yield from shrimp farms,

(b) bring more area under export production of shrimp by culture; and

(c) by developing culture production of other exportable items.

iii) Induction of new technology and value addition;

iv) Modernisation of processing facilities, quality upgradation and reduction in waste; and

v) Aggressive market promotion measures.

[*Translation*]

Projects/Schemes from Madhya Pradesh Pending Clearance

224. SHRI BARE LAL JATAV: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the names of projects and schemes proposed by the Madhya Pradesh Government pending for clearance;

(b) since when these are lying pending and the steps being taken the Government in each case ; and

(c) If no action has been taken thereto so far, the reasons therefor?

THE MINISTER OF STATE OF THE

MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c). Presumably the Hon'ble Member is referring to schemes and projects relating to National Highways in Madhya Pradesh. Details of a schemes relating to road works and 3 schemes relating to bridge works are given in the attached statement.

In addition, Madhya Pradesh Govt. have sponsored 87 schemes costing Rs. 97.03 crores under Central Road Fund Programme for 8th Plan period. In the absence of actual augmentation of Central Road Fund only 5 schemes costing Rs. 215.00 lakhs have

been approved by the Ministry taking into account the free balance available as on 31-3-92 as per old rates. Other schemes would be processed as and when actual augmentation of Central road Fund takes place. Further Madhya Pradesh Govt. has submitted six proposals costing Rs. 980.00 lakhs under economic importance programme. After the finalisation of the 8th five year plan, the decision for taking projects under the Centrally Aided programme of State Roads of Inter-State or Economic importance would be taken in various States including Madhya Pradesh keeping in view the availability of funds and other criteria laid down for the purpose.

STATEMENT

Projects/Schemes for Madhya Pradesh Pending Clearance

Sl. No.	Name of work	Date since when pending	Reasons
1	2	3	4
Road Works			
1.	Construction of Indore Bypass on NH—3.	25-8-90	Approval of EFC obtained. Note for Cabinet being finalized.
2.	Widening to four lanes Dewas-Indore Section on NH—3.	25.8.90	—do—
3.	Technical Proposal for improvement of high embankment from Km. 61/0 to 62/600 on NH—3 in Gwalior Circle.	29.8.91	Tech. Feasibility under study.
4.	Proposal for Strengthening of weak two lane between Km. 520 to 543 on NH—7.	1.10.91	Being finalized.
5.	Strengthening of Existing weak two lane Section from Km. 170 to 190 on NH—7.	19.11.1991	Submitted for Scrutiny.
6.	Estimate for providing and fixing of Boundary stone in Km. 141/6 to 350 on NH—7 and 46/6 to 98/25 on NH—27. Raipur Division.	1.11.91	—do—
7.	Estimate for providing and fixing of Boundary stone in Km. 511 to 652/6 on NH—7 and 381/6 to 406/7 on NH-26 in NH Division Seoni.	1.11.91	—do—
8.	Estimate for providing paved Shoulders from Km. 591/6 to 594/10 on NH—3.	18.11.91	—do—

Sl. No.	Name of work	Date since when pending	Reasons
1	2	3	4
9.	Construction of integrated check post at Sandhwa in Km. 161/6 of NH—3 (South of Indore)	21.5.91	Under Scrutiny.
Bridge Works			
1.	Sank Bridge in Km. 92/10 & 93/2 NH—3 (Technical proposal)	10.10.91	Under examination.
2.	Sheonath Bridge in Km. 318/8 NH—6 with approaches forming bypass around Durg.	30.10.91	E.F.C. Note Under finalisation.
3.	Sub-soil investigation estimates for 8th Plan Bridge works (11 Divisions)	15.10.91	Under examination.